

Government of India



INCOME-TAX DEPARTMENT

ACKNOWLEDGEMENT

Received with thanks from RAJENDRA PRASAD SINGH a return of income in Form No. ITR 2 for assessment year 2010-11, having the following particulars.

PERSONAL INFORMATION	Name <u>RAJENDRA PRASAD SINGH</u>		PAN <u>ALTPS79921M</u>		
	Flat/Door/Block No.		Name Of Premises/Building/Village		
	Road/Street/Post Office <u>ROAD NO.13, PATEL NAGAR</u>		Area/Locality <u>P.O. - SHASTRI NAGAR</u>		
	Town/City/District <u>PATNA</u>		State <u>BIHAR</u>	Status (fill the code) <input type="checkbox"/>	
	Designation of Assessing Officer (Ward/Circle)		Original or Revised		
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total Income			<u>3,58,948.00</u>
	2	Deductions under Chapter-VI-A			<u>27,776.00</u>
	3	Total Income			<u>3,31,172.00</u>
	3a	Current Year loss (if any)			<u>—</u>
	4	Net tax payable			<u>20,841.00</u>
	5	Interest payable			<u>3,259.00</u>
	6	Total tax and interest payable			<u>24,100.00</u>
	7	Taxes Paid			
	a	Advance Tax	7a	<u>—</u>	
	b	TDS	7b	<u>—</u>	
	c	TCS	7c	<u>—</u>	
	d	Self Assessment Tax	7d	<u>24,100.00</u>	
e	Total Taxes Paid (7a+7b+7c +7d)			<u>24,100.00</u>	
8	Tax Payable (6-7c)			<u>NIL</u>	
9	Refund (7e-6)			<u>NIL</u>	
Receipt No. Date		Seal and Signature of receiving official			
<u>0510007291</u>					